

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-520

CP (CAA) No.- 27/230/232/ND/2022

IN THE MATTER OF:

Malvika Investments and Services & Ors. And Carara Constructions and
Engineering Pvt Ltd **....Applicant**

SECTION

U/s 230-232

Order delivered on 28.09.2022

CORAM:

SHRI P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv Gursat Singh and Adv Gagan Gulati
For the RD : Adv. Shankari Mishra
For the IT Dept. : Sanjay Kumar and Easha; Standing Counsels

ORDER

Due to paucity of time, list the matter on **02.11.2022.**


Md Saddam
(Court Officer)

Md Saddam